

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5865
ANSWERED ON:02.05.2013
LACK OF BASIC FACILITIES IN COURT ROOM
Ray Shri Rudramadhab

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether it is a fact that there is a shortage of sufficient place and basic facilities in court room causing delay in timely providing justice; and

(b) if so, the details thereof and the steps proposed by the Government to provide better facilities for judicial staff in the Court cases?

Answer

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

(a) & (b): Inadequacy of judicial infrastructure is one of the factors affecting timely delivery of justice. Development of judicial infrastructure in the subordinate courts is the primary responsibility of State Governments. In order to augment their resources, a Centrally Sponsored Scheme (CSS) for development of infrastructural facilities for judiciary has been in operation since 1993-94. Under the Scheme, central grants were provided on a matching sharing basis prior to its modification in 2011. Since then, Central Government has increased its share by revising the funding pattern from 50:50 to 75:25 (for States other than North Eastern States) under modified CSS for development of infrastructure facilities for the judiciary with effect from 2011-12 onwards. The funding pattern for North-Eastern States has been kept as 90:10 w.e.f 2010-11. The modified Centrally Sponsored Scheme covers subordinate courts only.

Prior to revision of the scheme, Rs. 1245 crore was released to States/UTs from 1993-94 to 2010-11. After revision of the scheme, Rs. 1303 crore has been released during last two years (Rs. 595 crore in 2011-12 and Rs. 708 crore in 2012-13). Details of funds released to States/UTs upto 2012-13 are at Annex.

The matter relating to infrastructure development of judiciary is monitored by Hon'ble Supreme Court in the case of All India Judges Association. In the recent Conference of Chief Justices of High Courts held at New Delhi it has been decided that monitoring mechanism of district and state committees created under All India Judges Association case be made a permanent feature and that the Chief Justices of High Courts should actively utilize the said mechanism for ensuring timely proposals having standard approved building plans for creation, furnishing, maintenance and development of infrastructure of Court buildings and residences.

Annex

STATEMENT GIVING GRANTS RELEASED UNDER CENTRALLY SPONSORED SCHEME FOR INFRASTRUCTURAL FACILITIES FOR JUDICIARY

(Rs. in lakh)

Name of State 1993-94 to 2010-11 2011-12 2012-13 Total release from 1993-94 to 2012-13

Andhra Pradesh 7683.45 1888.00 6393.00 15964.45

Bihar 4036.37 0.00 1524.00 5560.37

Chhattisgarh 2907.47 2097.00 0.00 5004.47

Goa 627.93 172.00 0.00 799.93

Gujarat 5371.42 0.00 9893.00 15264.42

Haryana 3516.42 2138.00 0.00 5654.42

Himachal Pradesh 1507.00 0.00 0.00 1507.00

Jammu & Kashmir 1687.60 1035.00 2572.00 5294.60

Jharkhand 1906.52 0.00 1500.00 3406.52

Karnataka	6536.85	2961.00	7610.00	17107.85
Kerala	3419.30	1169.00	1499.00	6087.30
Madhya Pradesh	6382.04	4403.00	2046.00	12831.04
Maharashtra	11131.62	12915.00	5920.24	29966.86
Orissa	5074.27	2416.00	1534.00	9024.27
Punjab	2677.92	0.00	7902.00	10579.92
Rajasthan	4188.51	1172.00	1042.00	6402.51
Tamilnadu	5835.46	0.00	1953.00	7788.46
Uttarakhand	1635.35	0.00	829.76	2465.11
UttarPradesh	17542.57	15659.00	9398.00	42599.57
West Bengal	6435.46	2518.00	0.00	8953.46
Total (A)	100103.53	50543.00	61616.00	212262.53

NE States

Arunachal Pradesh	441.44	972.00	750.00	2163.44
Assam	5926.40	2890.00	2954.90	11771.30
Manipur	641.71	0.00	0.00	641.71
Meghalaya	297.00	0.00	0.00	297.00
Mizoram	1099.95	0.00	704.78	1804.73
Nagaland	3860.64	169.00	750.00	4779.64
Sikkim	1278.05	0.00	549.50	1827.55
Tripura	1097.25	0.00	1495.60	2592.85
Total (B)	14642.44	4031.00	7204.78	25878.22

UTs

A&N Islands	395.55	500.00	0.00	895.55
Chandigarh	3400.95	500.00	0.00	3900.95
Dadra & Nagar Haveli	206.25	500.00	0.00	706.25
Daman & Diu	190.00	0.00	0.00	190.00
Delhi	3647.08	2250.00	2000.00	7897.08
Lakshadweep	51.25	0.00	0.00	51.25
Pondicherry	1898.88	1250.00	0.00	3148.88
Total (C)	9789.96	5000.00	2000.00	16789.96
Grand Total (A+B+C)	124535.93	59574.00	70820.78	254930.71